

DIVISION BENCH

S-4

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/803(KB)2018
IA(I.B.C)/1481(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	MANGTURAM NORANGLAL VS AMRIT HATCHERIES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Parikshit Poddar, Adv.] For the Liquidator
Mr. Bijay Murmuria, Liq.]

O R D E R

1. Ld.Counsel for the Liquidator present.
2. **IA(I.B.C)/1481(KB)2024-**
 - i. This IA has been filed by the Liquidator for placing on record Progress Report, which is at page nos. 12 to 46 and this application is duly supported by an affidavit of Liquidator at page nos. 93 to 95.
 - ii. This progress report is taken on record and IA is accordingly allowed and disposed of.
3. Post the matter on **02/09/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ